

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DINESH KUMAR PANDEY & ORS.

Respondent(s)

IA No. 221261/2024 - RECALLING THE COURTS ORDER

IA No. 38974/2025 - RESTORATION

Date : 25-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIJAY BISHNOI
[IN CHAMBER]

For Appellant(s) : Mr. Krishnam Mishra, Adv.
Mr. Param Kumar Mishra, Adv.
Mr. Jagjeet Kumar Bhatt, Adv.
Mr. Nishant Singh, AOR
Mr. Amitabh Pandey, Adv.

For Respondent(s) :
Mr. Rajender Pd. Saxena, AOR
Mr. Rajendra Prasad Saxena, Adv.
Mr. Vineet Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. Nos. 38974/2025 and 221261/2024

The Interlocutory Applications are allowed.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
COURT MASTER (NSH)